

परिशिष्ट

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No. 15-8/2004-Py.III(Pt.)
Government of India
Ministry of Consumer Affairs, Food & Public Distribution
Department of Food & Public Distribution

Krishi Bhawan New Delhi.
Dated 18th May, 2017

- To
1. The Principal Secretary/ Secretary (Food), Governments of Andhra Pradesh, Punjab, Bihar, Chhattisgarh, Gujarat, Odisha, Rajasthan, Telangana, Tamil Nadu, Uttarakhand, Haryana, Madhya Pradesh, Uttar Pradesh and West Bengal.
 2. The Joint Secretary (Jute), Ministry of Textiles, Udyog Bhawan, New Delhi.
 3. The CMD, FCI-HQ, New Delhi.
 4. The Jute Commissioner, Kolkata.
 5. Director General (S&D), DGS&D, New Delhi.


Subject: Guidelines to provide usage charges for packaging of procured paddy.

Sir, I am directed to refer to the "Guidelines for use of Paddy release jute Bags which have been used only once for procurement of wheat, coarse grains & paddy regarding amendment in gunny depreciation" issued vide this department letter of even no. dated 04.02.2016 which has now been revised as given below.

2. The revised guidelines to provide usage charges for packaging of procured paddy has been approved by the Competent Authority. The same is enclosed herewith for further necessary action.

Encl: As Above.

Yours faithfully,


(Brij Bihari Das)
Under Secretary (Py.III)
Ph: 011-23384448

Copy To:

1. Joint Secretary (BP&PD).
2. Joint Secretary (Impex, SRA & EOP&IC).
3. DS (Finance).
4. PS to JS (P&FCI).
5. PI Cell, FC A/Cs Section.

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Revised Guidelines to provide usage charges for packaging of procured paddy:

- i) Once this policy comes into force, earlier policy of once used gunny bags issued vide letter no. 15-8/2004.Py.III(Pt.) dated 04.07.2016 will be superseded.
- ii) Only new jute bags shall be made available for packaging of the quantum of rice to be procured under central pool.
- iii) These new jute bags shall be used for packaging of procured paddy along with the old bags subject to the condition that at least half of the procured paddy is to be filled in new jute bags in which rice is to be delivered after milling. The packaging of food grains during procurement should be ensured as per provisions of Jute Packaging Materials Act, 1987 (JPMA).
- iv) Old or any type of bags, irrespective of their marketing season, are permitted for packaging of procured paddy during procurement operation subject to condition that there is no loss of paddy in terms of quality and quantity. In case, any loss is experienced, it will be solely on account of State Government.
- v) Arrangement of any type of bags for packaging of procured paddy shall be the responsibility of concerned state Governments and their agencies.
- vi) For packaging of procured paddy in any type of bags during procurement operation, only usage charges shall be allowed in provisional cost sheet to State Government and will be fixed by Govt from time to time.

HJ
18/5/2017

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अनुभाग अधिकारी
साब, नगरिक आपूर्ति एवं
उपभोग्यता संरक्षण विभाग,
संराज्य